

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Original Application No. 24 of 2009

Monday, this the 27th day of April, 2009

CORAM:

Hon'ble Mr. George Paracken, Judicial Member
Hon'ble Ms. K. Noorjehan, Administrative Member

P.K. Narayanankutty, Aged 44 years,
 S/o. late Chandukutty Nambiar C.P.,
 Working as SDOT, Taliparamba,
 Residing at Plackal Kannadath, Aduthila,
 Payangadi, Kannur Dist.

..... **Applicant**

(By Advocate – Mr. G.D. Panicker)

V e r s u s

1. The Joint Deputy Director General (Per.),
 BSNL, Corporate Office 102-B,
 Statesman House, New Delhi.
2. General Manager Telecom,
 BSNL Bhavan, Kannur.
3. Chief General Manager Telecom,
 BSNL, Trivandrum.

..... **Respondents**

(By Advocate – Mr. Dinesh R. Shenoy)

The application having been heard on 27.4.2009, the Tribunal on the same day delivered the following:

O R D E R

By Hon'ble Mr. George Paracken, Judicial Member -

The applicant has filed this Original Application mainly seeking to issue a direction to the respondents to fix the pay on 1.12.2002 on lateral promotion and to fix the pay on 1.12.2003 on regular promotion as in the case of earlier fixation orders while switching over to IDA scale and also grant him the date of next increment as 1.12.2004 etc.

2. Learned counsel for the applicant has submitted today that the aforesaid prayer of the applicant has already been granted by the respondents and this OA has become infructuous. Accordingly, this OA is dismissed as infructuous. No order as to costs.


(K. NOORJEHAN)
ADMINISTRATIVE MEMBER


(GEORGE PARACKEN)
JUDICIAL MEMBER

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